

**GOVERNMENT OF INDIA  
SHIPPING  
LOK SABHA**

UNSTARRED QUESTION NO:184  
ANSWERED ON:22.02.2001  
PROBE INTO DREDGING CONTRACT  
KINJARAPU YERRANNAIDU

**Will the Minister of SHIPPING be pleased to state:**

- (a) whether the Rs. 4.5 crore dredging contract given by the Kandla Port Trust to Dharti Dredger Company of Hyderabad in 1998 is being probed;
- (b) if so, the details thereof and the reasons therefor;
- (c) the number of officials involved therein; and
- (d) the action proposed to be taken against the erring officials?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI HUKUMDEO NARAYAN YADAV)

(a) & (b) Yes, Sir. Kandla Port Trust awarded the work of capital dredging at 8th cargo berth of Kandla Port to M/s. Dharti Dredging & Construction Limited, Hyderabad on a contract value of Rs. 4,31,35,200/- and the matter is being investigated by the Central Bureau of Investigation.

(c) & (d) Does not arise, as the matter is under investigation at present.